

**The Citizenship (Amendment) Bill, 2025(Amendment of Section 2, etc.)-
Introduced**

DR. KALANIDHI VEERASWAMY (CHENNAI NORTH): Sir, I beg to move for leave to introduce a Bill further to amend the Citizenship Act, 1955.

माननीय अध्यक्ष: प्रश्न यह है:

कि नागरिकता अधिनियम, 1955 का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति प्रदान की जाए ।

प्रस्ताव स्वीकृत हुआ ।

DR. KALANIDHI VEERASWAMY: Sir, I introduce the Bill.